

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

**COURT NO. 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13-3-2017.

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP198/16	249/17	Hearing	560	Akanksha Enterprises Pvt.Ltd.

SL.NO. NAME (IN CAPITAL) DESIGNATION

& K. CHETHANKUMAR

PHONE NUMBER

9902925762

REPRESENTATION TO WHOM

(Petitioner Respondent)

SIGNATURE

**ORDER**

Counsel for petitioner is present. Counsel reported that under the provisions of section 441(C) of the Companies Act, 2013, this Tribunal is empowered to decide the present Application which is transferred from the Hon'ble High Court of Karnataka and <sup>perused</sup> ~~prejudice~~ to the office note prepared by the Registry. Hence Notice to be order to be served on Registrar of Companies by 20/04/2017. Serve notice on the ROC.

  
Member (J)

  
Member (T)